

SECTION IV

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NO. 7391 – 7395 OF 2013, SLP (C) NO. 6159-6163 OF 2014 AND
CIVIL APPEAL NO.8993 OF 2014**

WITH

INTERLOCUTORY APPLICATION NO. 6 OF 2014

(Application for Impleadment as party respondent in C.A. No. 7391 of 2013 – filed by
Mr. S.K. Sabharwal)

AND

INTERLOCUTORY APPLICATION NO. 7 OF 2014

(Application for Intervention in C.A. No. 7391 of 2013 – filed by Mr. S.K. Sabharwal)

AND

INTERLOCUTORY APPLICATION NO. 8 – 12 OF 2015

(Application for Impleadment in C.A. No. 7391-7395 of 2013 – filed by Mr. Bankey
Bihari Sharma)

AND

INTERLOCUTORY APPLICATION NO. 13 AND 14 OF 2015

(Application for Impleadment and Exemption from filing Official Translation in C.A.
No. 7391 of 2013 – filed by Mr. S.K. Sabharwal)

AND

INTERLOCUTORY APPLICATION NO. ____ OF 2015

(Application for Permission to bring on record additional documents in C.A. No.
7391-7395 of 2013 – filed by Dr. Monika Gusain)

AND

INTERLOCUTORY APPLICATION NO. ____ OF 2015

(Application for Exemption from filing Official Translation in C.A. No. 7391-7395 of
2013 – filed by Dr. Monika Gusain)

AND

INTERLOCUTORY APPLICATION NO. 15 AND 16

(Application for Impleadment and Direction in C.A. No. 7391 of 2013 – filed by
Ms.Usha Nandini V.)

AND

INTERLOCUTORY APPLICATION NO. 6-10 IN SLP NO.6159-63/2014

(Application for permission to file additional documents)

State of Haryana and Ors.

...Appellants

Versus

Mohinder Singh & Ors.

...Respondents

REVISED OFFICE REPORT

The instant appeals/SLP alongwith main matter i.e. C.A.No. 213 of 2013 and other connected matters were listed before the Hon'ble Court on 16.04.2015, when the following order was passed:-

**"Civil Appeal No. 7391 – 7395 of 2013, SLP (c) No. 6159-6163 of 2014 and Civil Appeal No.8993 of 2014
Argument heard, which remained inconclusive.
List on 21.04.2015 as part-heard."**

It is submitted that the instant appeals/SLP as directed have been released from the part-heard.

SERVICE POSITION IS AS UNDER:-

C.A. NO. 7391 – 7395 OF 2013:

C.A. No.	Total Respondents	Represented through Advocate	Served with Notice	Remark
7391/2013	18	R.No. 1-14 by Mr.Satyendra Kumar	R.No. 15-18	Service Complete
7392/2013	29	-	R.Nos. 1- 29	Service Complete
7393/2013	46	R.No.1-4, 6-19, 21-26, 28-29, 31-34, 36-38, 40-44 by Mr. Satyendra Kumar	R.No. 5, 20, 27, 30, 35, 39, 45-46	Service Complete
7394/2013	19	R.No.1-18 by Mr. Sudhir Nagar	19	Service Complete
7395/2013	8	R.No.1-7 by Dr. Kailash Chand	R.No. 8	Service Complete

It is submitted that Mr. S.K. Sabharwal, Counsel for the proposed impleading respondents has expired on 08.06.2015. Notice for making Alternative Arrangement to proposed impleading respondents in I.A. No.6, 7 and 13 (Application for impleadment and intervention) were issued through Registered AD post on 11.08.2016. Service position of Alternative Arrangement notice is as under :-

Applications filed by Mr. S.K. Sabharwal	Total proposed impleading respondents	AD card Received/ Vakalatnama	Unserved Cover received	Neither AD card nor unserved cover received
I.A. No.6 (impleadment)	29	2, 6, 10, 11, 12, 13, 14, 17, 18, 23, 24, 26, 29	7	1, 3, 4, 5, 8, 9, 15, 16, 19, 20, 21, 22, 25, 27, 28
I.A. No.7 (intervention)	17	1 – 14 (Ms. Usha Nandini V.)	15 – 17	-
I.A. No.13 (impleadment)	16	-	1 – 16	-

SLP NO. 6159 – 6163 OF 2014:

S.L.P. NO.	Respondent No.	V/A	A.D.	Neither A.D.	Remarks
6159/2014	19	-	6	1-5, 7-19	Incomplete
6160/2014	24	-	21	1-20, 22-24	Incomplete
6161/2014	6	1, 2, 5 (Counter Affidavit on b/o R-2 has been filed)	-	3, 4 & 6	Incomplete
6162/2014	6	-	-	1-6	Incomplete
6163/2014	9	3, 5, 7	-	1-2, 4, 6, 8-9	Incomplete

It is submitted that Ms. Usha Nandini V., Advocate has filed counter Affidavit on behalf of Respondent No.2 in SLP © No.6161 of 2014 and application for permission to file additional documents along with Annexures which is registered as I.A. Nos.6-10. Copies of Counter Affidavit and the application are being circulated herewith for kind perusal of Hon'ble Court. No counter affidavit has been filed by rest of the respondents who are representing through advocate.

C.A. NO. 8993 OF 2014:

There are twenty five respondents and are represented through Ms. Usha Nandini V., Advocate.

It is submitted that Ms. Usha Nandini V., Advocate has on 19.08.2015 filed counter affidavit on behalf of Respondent Nos. 1 to 13 and 15 to 25. Copies of the same have been included in the paper books.

The appeal alongwith applications above mentioned are listed before the Hon'ble Court with this Office Report.

Dated this the 18th day of January, 2017.

-sd/-
ASSISTANT REGISTRAR

Copy to :-

1. Dr. Kailash Chand, Advocate.
Office: Supreme Court, Library 2, New Delhi 110001
2. Dr. Monika Gusain, Advocate.
Lawyers Chambers , SCI, New Delhi
3. Mr. Satyendra Kumar, Advocate.
226-B/8, Prakash Mohalla , East of Kailash, New Delhi -65
4. Mr. Sudhir Nagar, Advocate.
5,Hasanpur, I.P. Extention, Patparganj Delhi -110092
5. Ms. Usha Nandini V., Advocate.
111, Lawyers Chamber, R.K. Jain Block, SCI, ND-110001
6. Mr. Vipin Kumar Jai., Advocate.
437, Patiala House, New Delhi-01

ASSISTANT REGISTRAR